

**Reduction in occupancy of Centaur Hotel, Bombay**

2879 SHRI L L KAPOOR Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state

(a) whether it is a fact that the occupancy of the Centaur Hotel in Bombay has been reduced,

(b) if so the reasons thereof and

(c) the number of suits daily occupied by the officials of the ITDC during the months of May and June 1978?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI PURUSHOTTAM KAUSHIK) (a) No Sir

(b) Does not arise

(c) No suits was occupied by the officials of India Tourism Development Corporation during the months of May and June, 1978

**Import Export Bank**

2880 SHRI CHATURBHUI

SHRI KACHARULAL HEM  
RAJ JAIN

SHRI RAM PRAKASH TRI-  
PATHI

Will the Minister of FINANCE be pleased to state

(a) whether Government propose to set up an Import-Export bank to meet foreign trade credit needs

(b) whether the Commerce Ministry had forwarded a proposal to this effect to the Ministry,

(c) whether the Alexander Committee had submitted the report on the question of setting up a separate financial institution for foreign trade and what are its details; and

(d) what steps Government propose to take to meet adequately the needs of foreign trade transactions and international movement of goods?

THE MINISTER OF FINANCE (SHRI H M PATEL) (a) No decision has so far been taken to set up an Import Export Bank

(b) Yes, Sir

(c) The Alexander Committee has not made any recommendation regarding setting up an Import Export Bank

(d) At present commercial banks and the Industrial Development Bank of India finance the foreign trade transactions of the country. Besides this, a High Powered Standing Committee on export credit has also been set up by the Reserve Bank of India to periodically review the existing arrangements in the light of the problems faced by the exporting community and take appropriate measures from time to time

**Seizure of counterfeit notes in Karnataka**

2881 SHRI C K JAFFER SHA-  
RIEF Will the Minister of FINANCE be pleased to state

(a) whether 10-rupee counterfeit notes were seized from the owner of a Coffee Estate in Coorg District (Karnataka)

(b) the number of persons arrested in this connection and the action taken against them, and

(c) the steps taken or proposed to be taken to check the spread of counterfeit notes and coins in the country during the last year and the result achieved?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ZULFIQUARULLA) (a) and (b) The